

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 37

CP/260(MB)2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **24.04.2024**

NAME OF THE PARTIES: **MADHUKAR SAWANT V/s RELIANCE**
INDUSTRIES LIMITED

Section 58(3) of the Companies Act, 2013

ORDER

1. Ms. Prachi Pandya, Advocate appeared for the Petitioner.
2. None present for the Respondent.
3. Learned Counsel for the Petitioner informs that matter is already part heard.
4. List this matter on **01.05.2024** for hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna